

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Emirates Shippings Agencies India Pvt Ltd
Vs
Genshipping Pacific Line India Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/101/CHE/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/694(CHE)2024

ORDER

Present: Ld. Counsel Shri. B Sarath Babu for the Applicant / RP.

None for the Respondent / CoC.

Heard.

This application has been filed seeking direction to the CoC to cooperate with the RP by funding the CIRP cost and reimbursing the fees and expenses towards the RP.

Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondent and file Affidavit of Service.

List the application for hearing on **25.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)